IN THE HIGH COURT OF JHARKHAND AT RANCHI

B. A. No. 4226 of 2020

Pintu Kumar ... ... **Petitioner**

Versus

The State of Jharkhand ... ... **Opp. Party**

CORAM: HON'BLE MRS. JUSTICE ANUBHA RAWAT CHOUDHARY

Through Video Conferencing

03**/11.09.2020**

1. The learned counsel for the petitioner Mr. Arpan Mishra submits that yesterday he has filed an application for ignoring the defect.

2. Interlocutory application, filed by the petitioner, is not on record.

3. Office is directed to place this case under appropriate heading on **18.09.2020** along with the interlocutory application.

(Anubha Rawat Choudhary, J.)

Mukul